

Serial No. of Order	Date of Order	Order with Signature
8	26.8.88	<p>Heard Mr. B.V.B.Das, learned counsel for the petitioner and Mr. A.B.Misra, learned Sr. Standing Counsel for the Central Government merits. Hearing concluded. Judgment dictated and delivered in open court as per separate sheets attached to the record in O.A.No. 167 of 1988 and the application stands dismissed leaving the parties to bear their own costs.</p> <p><i>Arvind</i> Vice Chairman.</p> <p><i>PN</i> Member ( Judl.)</p>